


**LIST OF CASES POSTED BEFORE
THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 18.09.2020.**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>WRITTEN STATEMENT</u></p> <p>1. A.P. 4/2020</p> <p style="text-align: center;"><u>OBJECTION</u></p> <p>2. R.A. 232/2020</p> <p style="text-align: center;"><u>HEAR</u></p> <p>3. Misc. 76/2019</p>	<p style="text-align: center;"><u>EVIDENCE</u></p> <p>1. S.C. 157/2019</p> <p>2. S.C. 161/2019</p> <p>3. S.C. 165/2019</p> <p>4. S.C. 175/2019</p> <p>5. S.C. 261/2019</p> <p style="text-align: center;"><u>FDT</u></p> <p>6. S.C. 342/2019</p> <p style="text-align: center;"><u>ARGUMENTS</u></p> <p>7. S.C. 205/2015</p> <p style="text-align: center;"><u>CALL ON</u></p> <p>8. S.C. 293/2019</p> <p style="text-align: center;"><u>COMPLIANCE</u></p> <p>9. Crl.Misc. 1128/2020</p> <p>10. Crl.Misc. 1129/2020</p> <p>11. Crl.Misc. 1131/2020</p> <p>12. Crl.Misc. 1150/2020</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p style="text-align: center;"><u>NOTICE</u></p> <p>1. R.A. 247/2020</p>	<p style="text-align: center;"><u>CHARGE</u></p> <p>1. S.C. 48/2020</p> <p style="text-align: center;"><u>HEARING</u></p> <p>2. S.C. 15/2019</p> <p>3. Crl.Misc. 1095/2020</p> <p>4. Crl.Misc. 1097/2020</p> <p>5. Crl.Misc. 1105/2020</p> <p>6. Crl.Misc. 1110/2020</p> <p style="text-align: center;"><u>OBJECTION</u></p> <p>7. S.C. 91/2020</p> <p>8. Crl.Misc. 1088/2020</p> <p>9. Crl.Misc. 1101/2020</p> <p>10. Crl.Misc. 1116/2020</p> <p>11. Crl.Misc. 1119/2020</p> <p>12. Crl.Misc. 1125/2020</p> <p>13. Crl.Misc. 1134/2020</p> <p style="text-align: center;"><u>ORDER</u></p> <p>14. Crl.Misc. 1102/2020</p>

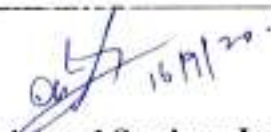

 Pr. District & Sessions Judge,
 Bengaluru Rural District,
 Bengaluru.

NOTE:- 1. Other cases listed on 18.09.2020 are posted to 12.10.2020.
 2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020, 24.07.2020 and 27.08.2020 issued by Hon'ble High Court of Karnataka.

**IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &
SESSIONS JUDGE**

Cause List Dated 18.09.2020

<u>MORNING SESSION</u>
1. P & SC 37/2017 2. R.A.198/2017 3. Misc.49/2018 4. Ref.8/2019 5. R.A.290/2012 6. R.A.456/2012 7. R.A.172/2013 8. M.A.49/2013 9. R.A.7/2014 10. R.A.8/2014 11. R.A.13/2014 12. CrI.A.59/2017 13. CrI.A.13/2018
<u>AFTERNOON SESSION</u>
1. Ref.5/2017 2. R.A.101/2015 3. R.A.115/2015 4. R.A.100/2017 5. A.A.9/2020 6. CrI.Misc.1109/2020 7. CrI.Misc.1138/2020


I Addl. District and Sessions Judge,
Bengaluru Rural District,
Bengaluru.

**NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 ,
27.06.2020 and 27.08.2020 issued by Hon'ble High court of Karnataka.**

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 18-09-2020**


MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>FOR NOTICE</u></p> <ol style="list-style-type: none"> 1. M.C.220/2020 2. M.C.17/2020 3. R.A.161/2018 4. EX. 13/2019 5. M.C.127/2020 6. R.A.184/2019 7. M.A.33/2020 8. R.A.227/2020 <p><u>FOR STEPS</u></p> <ol style="list-style-type: none"> 9. R.A.119/2019 	<p><u>FOR ORDER</u></p> <ol style="list-style-type: none"> 1. CRL.MISC.1065/2020 2. CRL.MISC.1098/2020 <p><u>FOR OBJECTIONS</u></p> <ol style="list-style-type: none"> 3. CRL.MISC.1107/2020 4. CRL.MISC.1113/2020 5. CRL.MISC.1118/2020 6. CRL.MISC.1126/2020
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>FOR RE-ISSUE NOTICE</u></p> <ol style="list-style-type: none"> 10. R.A.151/2019 11. R.A.165/2019 <p><u>FOR OBJECTIONS</u></p> <ol style="list-style-type: none"> 12. M.C.229/2020 13. M.C.68/2020 <p><u>FOR AWAIT REPORT</u></p> <ol style="list-style-type: none"> 14. EX.154/2018 <p><u>FOR COMPLIANCE</u></p> <ol style="list-style-type: none"> 15. O.S.7/2018 <p><u>FOR EVIDENCE</u></p> <ol style="list-style-type: none"> 16. M.C.18/2020 17. M.C.155/2020 18. M.C.133/2020 <p><u>FOR APPEARANCE OF PARTY</u></p> <ol style="list-style-type: none"> 19. M.C.150/2020 20. R.A.33/2019 21. M.C.259/2020 <p><u>CALL ON</u></p> <ol style="list-style-type: none"> 22. R.A.101/2018 23. M.C.80/2020 24. R.A.137/2019 	


 VI Additional District & Sessions Judge,
 Bengaluru Rural District,
 Bengaluru.

NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 17/09/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>ARGUMENTS:</u></p> <ol style="list-style-type: none">1) R.A. 78/20152) R.A. 41/20163) R.A. 91/20164) M.C. 245/20205) R.A. 88/20176) R.A. 106/20177) R.A. 163/20178) R.A. 133/2019 <p><u>Further Arguments:</u></p> <ol style="list-style-type: none">1) M.A. 23/20142) R.A. 105/20143) R.A. 106/2015 <p><u>To hear:</u></p> <ol style="list-style-type: none">1) FDP 8/20152) IC 2/2020 <p><u>Judgment:</u></p> <ol style="list-style-type: none">1) M.C. 264/20202) CrI.A 61/2019	<p><u>ARGUMENTS:</u></p> <ol style="list-style-type: none">1) SC 50/20072) SC 369/20113) SC 114/2013 <p><u>Evidence:</u></p> <ol style="list-style-type: none">1) SC 229/20122) SC 305/20133) SC 240/2014 <p><u>For HBC:</u></p> <ol style="list-style-type: none">1) SC 275/20192) SC 75/2020s <p><u>Objections:</u></p> <ol style="list-style-type: none">1) CrI.Misc. 1104/20202) CrI.Misc. 1139/20203) CrI.Misc. 1120/20204) CrI.Misc 1122/2020 <p><u>Orders:</u></p> <ol style="list-style-type: none">1) CrI.Misc 1073/20202) CrI. Misc 1100/2020


7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP dated:27/8/2020 issued by Hon'ble High Court of Karnataka.

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 18-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
ARGUMENTS				
1	R.A. 20/2016 (ARGUMENTS.) IA/1/2016		B.CHIKKANNA Vs MAGANNA @ HOSURAPPA	P.M SIDDAMALLAPPA
ARGUMENTS BY ADV. DEFTS.				
2	R.A. 38/2016 (ARGUMENTS.) IA/1/2016 IA/2/2016		MOHAMMED SHAIFULLA Vs ZULEKHA	V. N. KUMAR
3	R.A. 71/2018 (ARGUMENTS.) IA/1/2018 IA/2/2018		HARISH. T Vs CHINNAMMA	V. VISHWANATH
ARGUMENTS BY ADV. PLFFS.				
4	R.A. 102/2016 (ARGUMENTS.)		N.S.SUBRAMANYAM Vs NARASAPPA SINCE DECEASED BY HIS LRs 1 (a) GANGAMMA @ PAPA KKA	
5	R.A. 50/2015 (JUDGEMENT) IA/1/2015 IA/2/2015		THIMMAKKA Vs NARAYANSWAMY. M	B. RAMESH
6	R.A. 126/2017 (Further Arguments) IA/1/2017		VENKUBAI SINCE DEAD BY HER LRS Vs SUBRAMANYAM	
7	Misc 3/2014 (STEPS)		THE SPECIAL LAND ACQUISITION OFFICER AND COMPETENT AUTHORITY Vs LAKSHMI T.	M.N.SATHISH BABU
8	R.A. 5/2017 (STEPS) IA/1/2017 IA/2/2017		RANGAMADAMMA Vs CHANNAMADAMMA	B.S.PUSHPA KRISHNA MURTHY
9	EX 59/2018 (STEPS)		EQUITAS SMALL FINANCE BANK LIMITED, Vs VEERABHADRA SWAMY E. N	M. S. MANJANNA
10	EX 60/2018 (STEPS)		EQUITAS SMALL FINANCE BANK LIMITED REP. BY MANAGER Vs MANJUNATH T.	M. S. MANJANNA

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 18-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	EX 61/2018 (STEPS)		EQUITAS SMALL FINANCE BANK LIMITED REP. BY MANAGER Vs RAMACHANDRA	M. S. MANJANNA
12	EX 62/2018 (STEPS)		EQUITAS SMALL FINANCE BANK LIMITED REP. BY MANAGER Vs CHIKKANNA A.N	M. S. MANJANNA
13	R.A. 143/2019 (STEPS) IA/1/2019 IA/2/2019		CHIKKATIMMARAYAPPA Vs MUNISHAMAPPA	M. S. DEVARAJU
14	M.C. 196/2020 (Evidnce)		Radhamma alias Radha Vs Nagesh	V Janardhan
ARGUMENTS BY ADV. PLFFS.				
15	R.A. 154/2015 (ARGUMENTS.) IA/1/2015 IA/2/2015		RANGASWAMIAIAH Vs BETTAIAH, DEAD BY LRS. 1a. NANJAMMA	M. SHIVAPRAKASH
16	R.A. 159/2015 (ARGUMENTS.) IA/1/2015		MAREGOWDA Vs RANGASWAMIAIAH	P.M. SIDDAMALLAPPA
17	R.A. 172/2016 (JUDGEMENT) IA/1/2016		K.NAGARAJA Vs KRISHNAPPA, DEAD	B.SOMASHEKAR NAIDU

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 18-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00-12:00 AM				
1	CRL.R.P. 23/2018 (ARGUMENTS.) IA/1/2018		RAMESH R.V. Vs NANDAGUDI POLICE STATION	RAVISHANKAR R.N.
2	CRL.A 107/2018 (ARGUMENTS.) IA/1/2018		BHAGYAMMA. H. Vs BHARATHI	N R GIRISH AND S M N
3	SC 9/2017 (313 Statement)		MADANAYAKANAHALLI POLICE STATION Vs A1. SHIVAKUMAR @ SHIVU @ BROTHER SHIVU	
4	SC 4/2020 (Charge)		ELECTRONIC CITY POLICE STATION Vs A1. SEENA ALIAS MOTTEKANNU SEENA	A
5	SC 168/2019 (FDT)		KADUGODI POLICE STATION Vs A1. VISHNUVARDHAN REDDY	P.N Shekarababu
6	SC 271/2019 (Objection)		MADANAYAKANAHALLI POLICE STATION Vs A1. JAGADISH	A
7	SC 26/2017 (ARGUMENTS.)		ANUGONDANAHALLI POLICE STATION Vs A1. LOKESHA	
8	CrI.Misc. 517/2020 (ORDER)		SHEKAR Vs MADANAYAKANAHALLI POLICE STATION	P. R. BHAT
9	CrI.Misc. 1076/2020 (Objection)		SHABARI GIRISH Vs THALAGHATTAPURA POLICE STATION	T. SATEESHA
10	CrI.Misc. 1081/2020 (Objection)		AFTAB ALAIS ALTHAF Vs VARTHUR POLICE STATION	N. GOPAL
11	CrI.Misc. 1106/2020 (Objection)		RAVI KUMAR Vs MADANAYAKANAHALLI POLICE STATION	DEENA BANDU RAI

**PRL. DISTRICT AND SESSION JUDGE
YADAV K
VIII ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 18-09-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	Crl.Misc. 1112/2020 (Objection)		TRINADH REDDY ALIAS KARTHIK Vs WHITEFIELD POLICE STATION	M. SUNIL SASTRY
13	Crl.Misc. 1123/2020 (Objection)		GALAPPA Vs KUMBALAGUDU POLICE STATION	M. R. NANJUNDA GOWDA
14	Crl.Misc. 1127/2020 (Objection) IA/1/2020		MAHESH Vs ELECTRONIC CITY POLICE STATION	MANJUNATHA K.

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dt: 18-09-2020 (Morning Session)

Sl. No	Nature of case	Case No
1	RA	162/2019
2	RA	163/2019
3	RA	164/2019
4	EX	27/2019
5	EX	33/2019
6	EX	48/2019
7	EX	53/2019
8	RA	56/2020
9	RA	57/2020
10	RA	59/2020
11	Misc	17/2020
12	P & SC	26/2020
13	MA	74/2020
14	MA	14/2017
15	MA	43/2020

Sd/-

I/c IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru

Cause list of IX Additional District & Sessions Judge as per the Standard Operating Procedure (SOP) issued by the Hon'ble High Court of Karnataka.

Cause List Dt: 18-09-2020 (After Noon Session)

Sl. No	Nature of case	Case No
1	MA	79/2017
2	Misc	61/2019
3	Crl A	6/2020
4	Crl A	7/2020
5	SC	59/2019
6	SC	67/2020
7	Spl. C	9/2012
8	Crl Misc	1132/2020
9	SC	58/2018
10	SC	320/2019
11	Crl Misc	1089/2020
12	RA	31/2019
13	SC	50/2020
14	Crl Misc	1117/2020
15	SC	264/2019

Sd/-

I/c IX Addl. District & Sessions Judge,
Bengaluru Rural District, Bengaluru